

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 117 of 2011 and
IA- 192 & 193 of 2011**

Dated: 1st November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Konaseema Gas Power Limited
Versus** **....Appellant (s)**

Andhra Pradesh Electricity Regulation Comm. & Ors. **... Respondent (s)**

Counsel for the Appellant (s) : Mr.Jafar Alam, Mr. Sidharth Silwal &
Mr. Amardeep Jaiswal

Counsel for the Respondent (s) Mr. Anurag Sharma &
Mr. Sunil Sharma for R.3 to 7

ORDER

The learned counsel for the Respondent seeks some more time to file the reply. He undertakes to file the same on or before 04.11.2011 after serving copy on the other side.

Post the matter for hearing on **16.11.2011**. In the meantime, rejoinder, if any, be filed after serving copy on the other side.

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/SS